

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

**MA No.1245/2017
OA No.651/2017**

this the 11th day of July, 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)**

Manoj Kumar Gautam
Aged 41 years
Group "C"
S/o Shri Balbir Singh
R/o G.B.S.S.S.
Block Nand Nagri
Delhi – 110 093.

.... Applicant

(By Advocate:Ms. Archana Sharma)

VERSUS

1. Secretary GNCT of Delhi
GNCT Delhi, Delhi Sectt. Players
ITO, New Delhi.
2. The Secretary
Education Department
GNCT of Delhi, Old Sectt.
Delhi – 110 054.
3. The Director of Education
Education Department
G.N.C.T. of Delhi, Old Sectt.
Delhi – 110 054. Respondents.

(By Advocate:Ms. Sangita Rai with Shri Pradeep Singh Tomar)

ORDER (ORAL)

By Hon'ble Mr. V. Ajay Kumar,

When this matter is taken up for hearing, the learned counsel for the applicant after having noticed that the OA was filed without questioning the appellate order dated 16.11.2012 where-under the penalty order dated 09.12.2011 was confirmed seeks leave of this Tribunal to withdraw the OA

with liberty to file a fresh OA, in accordance with law. Accordingly, the OA is dismissed as withdrawn, with liberty as aforesaid.

(Shekhar Agarwal)
Member (A)

(V. Ajay Kumar)
Member (J)

/uma/